

**NOTICE**

**IT IS HEREBY NOTIFIED** for the information of the advocates, litigants and parties appearing in person that on **19<sup>th</sup> August 2023 at 10.30 a.m. ;**

**I**

The Special Division Bench comprising of the **Hon'ble Shri Justice Prakash D. Naik** and the **Hon'ble Shri Justice Bharat. P. Deshpande** will take up the matter, as per the board notified.

**II**

Soon after the Special Division Bench work is over, the **Hon'ble Shri Justice Prakash D. Naik** and the **Hon'ble Shri Justice Bharat. P. Deshpande** will sit singly and will take up the extant judicial assignment pertaining to Single Bench.

High Court of Bombay at Goa,  
Porvorim, Goa

Date :18.08.2023

By Order,                     

**Sd/-**

( Ram S. Prabhu Dessai)  
**Registrar (Judicial)**